

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/74(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	IDBI BANK LTD VS REKHA MANNOJ JAIN
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For Financial Creditor
Mr. Snehasish Chakraborty, Adv.

Mr. Rajarshi Banerjee, Adv.] For Respondent

ORDER

1. Ld. Counsels for the parties present.
2. A proposal has come from the Corporate Debtor as well as the Personal Guarantor, which is under consideration. Therefore, post this matter on **28.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**